

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1878(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RELIANCE HOME FINANCE LIMITED VS MKHS REALTY LLP
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Snehashis Sen, Adv. ] For the Financial Creditor

Mr. Danyal Ahmed, Adv. ]

Mr. Pratip Mukherjee, Adv. ] For the Corporate Debtor

**ORDER**

1. Ld. Counsel for the parties present.
2. Since we have already allowed the Reliance Commercial Finance Limited to be substituted in place of Reliance Home Finance Limited. Let necessary corrections be carried out in IA 1357 has been disposed of already.
3. List the matter for consideration on **07.05.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)